

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) NO. 108 of 2020

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VISHAL S AWTANI
Versus
STATE OF GUJARAT

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Appearance:
PARTY IN PERSON(5000) for the Applicant(s) No. 1
for the Opponent(s) No. 1,2

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CORAM:**HONOURABLE THE CHIEF JUSTICE MR. VIKRAM NATH**
and
HONOURABLE MR. JUSTICE J.B.PARDIWALA

Date : 01/12/2020

ORAL ORDER
(PER : HONOURABLE THE CHIEF JUSTICE MR. VIKRAM NATH)

Pursuant to our order dated 27.11.2020 we have heard the petitioner in person and Shri Kamal Trivedi, learned Advocate General along with Ms. Manisha Lavkumar, learned Government Pleader for the State respondents.

Put up this matter for orders tomorrow i.e. on 02.12.2020.

(VIKRAM NATH, CJ)

(J. B. PARDIWALA, J)

A. B. VAGHELA/P.SUBRAHMANYAM